PCI Limited

Annexure 4

Date of Commencement of CIRP - 25.04.2025 (Copy of order received on 29.04.2025)

List of Unsecured Financial Creditors (Other than Financial Creditors belonging to any class of creditors) as on 26.11.2025

Amount in Rs.

		Details of C	Details of Claim Received Details of claim admitted										
S. No.	Name of Creditor	Date of Receipt	Amount Claimed	Amount of Claim Provisionally Admitted	Nature of Claim	Amount Covered by Guarantee	related	% of Voting Share in CoC	Amount of contingent claim	Amount of any mutual dues, that may be set- off	Amount of Claim Not Admitted	Amount of Claim Under- verification	Remarks, if any
1	Punjab National Bank	13-05-25	1,008,093,272	1,006,382,224	Unsecured	1006382224	No	22.35	0	0	1,711,048	-	Note 1
	Total		1,008,093,272	1,006,382,224		1,006,382,224		22.35			1,711,048	-	

Note 1: Claim of Punjab National Bank received against the corporate guarantee of the Corporate Debtor given for the Principal Borrower. As per the Sanction letter dated 26.09.2018 and information available, the following other Guarantees are also available.

- 1. Corporate Guarantee of PEL Assets & Infrastructure Limited
- 2. Personal Guarantee of Surinder Mehta, Rohan Mehta and Archana Mehta

Insolvency Professional

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